OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS **TIS HAZARI COURTS : DELHI**

ORDER

As per the approval/direction of the Ld. Principal District & Sessions Judge (HQs.), Delhi and in partial modification of this office order no.26560-26620/CTB/THC/2025 dated 31.05.2025, the court room of Ms. Goma Dabas Gupta, Ld. District Judge-06, West has been changed as mentioned below with immediate effect:-

S.No.	Name of the Ld. Judicial Officer	Designation	From Court Room No.	To Court Room No.
1.	Ms. Goma Dabas Gupta	Ld. District Judge-06, West	508 Extension Block	110 Extension Block

(BHARAT AGGARWAL) Administrative Civil Judge (Central) Tis Hazari Courts, Delhi

28095-28135 /CTB/THC/2025

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.

2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.

3 The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.

- 4. The concerned Ld. Presiding Officer.
- 5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
- The Ld. Admn. Civil Judge (West District), THC, Delhi.
 The Hony. Secretary, Delhi Bar Association, Tis Hazari Court Complex, Delhi.
- 8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
- 9. The Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
- 10. Telephone Operator, THC, Delhi.
- 11. Notice Boards, THC, Delhi (Through R & I Branch).

Administrative Civil Judge (Central) Tis Hazari Courts, Delhi